

Annexure-8														
Tamra Dhatu Udyog Private Limited														
Date of commencement of CIRP : 25.05.2022														
List of Creditors (Version 1.0) drawn as on 15.06.2022														
List of Operational Creditors (Other than Workmen and Employees and Government Dues)														
Sl.No	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	POSCO International India Pvt. Ltd.	07.06.2022	₹ 99,76,51,430.00	₹ 49,48,17,701.00	Goods Supplier	₹ -	₹ -	No	-	₹ 50,28,33,729.00	₹ -	₹ -	₹ -	Refer Note 1
	Total		₹ 99,76,51,430.00	₹ 49,48,17,701.00		₹ -	₹ -			₹ 50,28,33,729.00	₹ -	₹ -	₹ -	
Note														
1	An amount of Rs. 49,17,48,894 is disputed as per the records of the Corporate Debtor and contingent. In this respect, the application under section 11(6)(a) of the Arbitration Act has also been filed by the climant before Hon'ble Calcutta High Court in case titled, POSCO India International Private Limited v. Tamra Dhatu Udyog Private Limited, Arb. Pet. No. 138 / 2022 which is pending adjudication.													


Mamta Binani
 Interim Resolution Professional
 In the Matter of Tamra Dhatu Udyog Private Limited
 Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227